

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b) Government of West Bengal have informed that they are aware of the illegal felling of trees and forcible occupation of land in forest area in Darjeeling hill areas since the period of G.N.L.F. movement. To check the menace of illegal felling of trees, special raids both by forest and police departments are organised from time to time. In cases of forcible occupation of land forest officers take the help of the other district authorities to counter the menace.

Priorities of Government regarding eradication of illiteracy

8401, SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state:

(a) what priorities are proposed to be fixed up by Government to eradicate illiteracy in the country;

(b) what is the percentage of budgetary allotment from total education budget, meant for the eradication of illiteracy; and

(c) what is the percentage of allotment of budget, from education budget meant for higher technical and scientific researches education?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON): (a) Compulsory Universalisation of Elementary Education and eradication of illiteracy mainly in 15—35 age-group, comprise the strategy for eradication of illiteracy in the country. Priorities include programme of non-

formal education in 10 educationally backward States, and the National Literacy mission aimed at imparting functional literacy to 80.00 million adult illiterates in the 15—35 age-group by 1995.

(b) The allocation for programmes relating to eradication of illiteracy is 48.26 per cent of the total Plan education budget for 1989-90 (Central and State sector taken together).

(c) The allocation for technical education including scientific research/ education is 13.53 per cent of the total education budget (Plan) for 1989-90 (Central and State sector taken together).

Allotment of Forest Land for Sabari-mala Temple in Kerala

841. SHRI THOMAS KUTHIRA-VATTOM: Will the PRIME MINISTER be pleased to state:

(a) whether any request for allotting forest land to Sabarimala temple in Kerala is pending with Government; and

(b) if so, what is Government's guidelines regarding allotment of forest land for temples and other religious uses?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No, Sir.

(b) Does not arise.

Clearance of hydro electric project of Kerala

842. SHRI THOMAS KUTHIRA-VATTOM: Will the PRIME MINISTER be pleased to state;

(a) whether the Kuriarkutty hydro electric project of Kerala has been